एम ओ पी तथा स्वदेशी डी ए पी के प्रति टन पर 1000 रू कि विशेष रियायत तथा एस कम्पलेसों पर अनुपतिक रियायत सरकार द्वारा दी जा रही है।

(ग) और (ड) इस संबंध में इस विभाग को मध्य प्रदेश सरकार से कोई सुझाव नहीं हुआ हैं।

Appointment made in Kendriya Vidyalayas in North-East

- 657. SHRI PARAG CHALIHA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether it is fact that Kendriya Vidyalayas and Regional Offices of KVS located in North-East Region in general and Assam in particular have majority of their employees from outside the Region/ State despite the fact that all Recruitment to posts lower than the PGTs are to be made locally as per KVS own recruitment rules;
- (b) if so, whether Government have formulated any proposals/action plan to give the people of the said Region/State its due; and
- (c) if so, the details thereof; and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE (DEPTT. DEVELOPMENT) OF **EDUCATION** AND DEPTT. OF CULTURE (KUMARI SELJA): (a) to (c) In Kendriya Vidyalaya Sangathan (KVS) recruitments to non-teaching posts Upper Division Clerks, Lower Division Clerks and equivalent grades and teaching posts in the grades of Primary Teachers, Trained Graduate Teachers, Physical Education Teacher, Socially useful productive work Drawing/ Music Teachers and Librarians are made on a regional basis. There is applying/selection restriction for candidates living outside the region/State where Kendriya Vidyalayas are located.

For Group 'D' posts, selection is made by the respective principals from the local

Employment Exchange where the Vidyalayas are located.

KVS takes adequate measures to provide publicity in all the States of North Eastern Region to enable the residents of North Eastern Region to apply for selections for various posts in Kendriya Vidyalayas of North-East Region. There is no discrimination whatsoever in any recruitment against persons of any region.

Fourth World Conference on Women in Beijing

658. SHRIMATI VEENA VERMA: SHRI SUSHILKUMAR SAMBHAJIRAO SHINDE:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Indian delegation to the Fourth World Conference on Women at Beijing was successful in obtaining a commitment of the World body (i) towards poverty alleviation and eradication and all forms of violence against women including terrorism, as also (ii) to the rights of the girl child including her right to inheritance; and
- (b) if so, what were the precise proposals mpde by the Indian delegation on these issues and what consensus was obtained in regard thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEPARTMENT DEVELOPMENT WOMEN AND **CHILD** DEVELOPMENT (KUMARI **VIMLA** VERMA): (a) and (b) The platform For Action including the Beijing Declaration has emerged as the consensus document adopted by the Fourth World Conference on Women with a commitment from Member Countries for the advancement of Women as laid down in Nairobi Forward Looking Starategies.

The official delegation of the Country played a very constructive and critical role. It participated actively and provided